

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2026
ANSWERED ON:06.12.2006
NORMS FOR ASSISTANCE
Maheshwari Smt. Kiran

Will the Minister of PLANNING be pleased to state:

- (a) the norms for providing assistance by the Union Government for the planned programmes being implemented in Rajasthan;
- (b) the date on which these norms were laid down ;
- (c) the basis for laying down these norms;
- (d) whether the Government of Rajasthan has requested the Union Government to make changes in the said norms;
- (e) if so, details thereof; and
- (f) the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) to (c): Normal Central Assistance to the States by the Centre is provided under a formula called `Gadgil Mukherjee Formula` as approved by the National Development Council (NDC) in December, 1991. According to the formula, after setting apart funds required for External Aided Projects and a reasonable amount for Special Area Programmes, 30% of the balance of Central Assistance for State Plans is provided to Special Category States. The remaining amount is distributed amongst the non-Special Category States on the basis of, with the weights indicated within the brackets:

- (i) Population (60%)
- (ii) Per capita income (25%)
- (iii) Performance in tax effort, fiscal management and progress in respect of national objectives (7.5 %) and
- (iv) Special Problems (7.5%).

(d) to (f): There is at present no request from Rajasthan for change of norms that is under consideration.